

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6664

ANSWERED ON:09.05.2000

MIGRATION SENDING OF DOCTORS TO FOREIGN COUNTRIES

JAGDAMBI PRASAD YADAV;RAVI PRAKASH VERMA;REENA CHOUDHARY

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of doctors working in Government hospitals who have migrated to foreign countries during the last three years and the current year, State-wise;
- (b) the reasons for their migration;
- (c) whether there is acute shortage of doctors in the Government hospitals especially in the rural areas due to this phenomenon;
- (d) if so, the facts in this regard;
- (e) the steps taken by the Government to meet the shortage;
- (f) whether these doctors were sent from the metropolitan cities only; (g) if so, the reasons therefor; (h) the annual demand of doctors from foreign countries alongwith the manner of their selection; (i) whether the Government propose to provide such opportunities to the doctors of other areas of the country so that they gain some experience; and (j) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

(a) to (j) This Ministry is the cadre controlling authority of Central Health Service. Records regarding migration of doctors are not maintained in this Ministry. However, 36 Central Health Service officers are on foreign assignment/deputation abroad. They are allowed to go on foreign assignment/ deputation keeping in view public interest irrespective of their place of posting. Information is not available in respect of demand of doctors from foreign countries and their manner of selection. Out of 4585 sanctioned posts in CHS, 4058 posts are filled up. For filling up vacant posts requisitions are sent to Union Public Service Commission regularly.